

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.169/7/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2021

Name of the Company: Canara Bank
V/s
Nakoda Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Senior Counsel Mr. Navin Pahwa along with Learned Counsel Ms. Vinita Hombalkar appeared for the Financial Creditor.

Learned Counsel Mr. Jaimin R Dave appeared for the Corporate Debtor.

Issue raised in this proceeding is pending for consideration before the Hon'ble Supreme Court.

Hence, matter stands adjourned to 23.02.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 18th day of January, 2021